

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.208  
**CP(IB)/280(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Keyur Chatter Asawa Prop of Krypton Metals & Alloys  
V/s  
Redisson Metals & Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 06/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :  
For the Respondent : None

**ORDER**

A leave note is circulated by the Ld. PCS for the applicant. None present for the respondent.

Re-list before the regular bench on 20.03.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**